

**GOVERNMENT OF INDIA
SURFACE TRANSPORT
LOK SABHA**

UNSTARRED QUESTION NO:62
ANSWERED ON:24.07.2000
LAYING OF CABLES AND WATER PIPES ACROSS NATIONAL HIGHWAYS
P.D. ELANGO VAN

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government have fixed any amount for laying of cables and water pipes or any other such activity across the National Highways or Highways, by various departments like the Department of Telecom, Corporations and Municipalities;
- (b) if so, the details thereof;
- (c) the details of the amount collected from the Department of Telecom for carrying out these works across the National Highways or Highways during the last three years, year-wise and State-wise;
- (d) whether the State Governments have any right to fix the damages and repairing charges and to collect the same from the Department of Telecom; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI HUKUMDEO NARAYAN YADAV)

- (a) No Sir.
- (b)&(c) Does not arise.
- (d)&(e) Telecom Department is required to restore the road to its original condition at its cost and indemnify the Road Authorities for damages, if any, due to the digging of trenches for the laying of the cables.